

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:7635  
ANSWERED ON:15.05.2000  
INSURANCE FEE CHARGED BY LPG DEALERS  
DUMPA MARY VIJAYAKUMARI

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

(a)

(a) whether certain LPG agencies in the capital particularly in Rohini Zone are charging rs. 200/- as insurance fee per connection from the consumers without issuing receipt in respect thereof ;

(b) if so, whether some connections have been cancelled due to non-payment of the said fee by the consumers ;

(c) if so, the number of such cases detected so far ;

(c) whether the LPG dealers are authorised to cancel the connection without permission of the Department ;

(d)

(e) if so, the reasons therefor and if not, the action proposed to be taken against such dealers ;

(e)

(f) whether some complaints against the dealers are pending in regard to delivery of low weight filled cylinders to the consumers and misbehave with the consumers ; and

(g) if so, the action taken proposed to be taken in the matter ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a) : Public Sector Oil Marketing Companies have not received any case of charging Rs. 200/-, as insurance fee by their LPG distributors for connection from the consumers in the Capital particularly in Rohini Zone.

(b) & (c) : Does not arise in view of (a) above.

(d) : No, Sir.

(e) : Does not arise in view of (d) above.

(f) and (g): Public Sector Oil Companies have not received any complaints in the recent past against their LPG distributor in Rohini Zone